

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Bindal Bros. Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. NIRMALYA DASGUPTA,
Adv

MS. PRITHA BASU,
Adv

MS. ARYAA CHATTERJEE
Adv

ORDER

for
Applicants

21/10/17.

Ld. Counsel for the petitioners are present.

Heard. Admit.

Reserved for order.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)